

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.3896**

**TO BE ANSWERED ON THE 9<sup>TH</sup> AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)**

**JAWAHAR BAGH INCIDENTS**

**†3896. SHRI SUNIL KUMAR SINGH:  
SHRI B. VINOD KUMAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the total number of police personnel and civilians killed/injured during clash between police and illegal occupant at Jawahar Bagh in Mathura alongwith the guilty arrested and the action taken against them;**

**(b) whether the Government has provided financial assistance including job to the family members of such victims and if so, the details thereof;**

**(c) whether the Government is aware about the source of supply of weapons to the illegal occupants of Jawahar Bagh and if so, the details thereof alongwith the action taken against the guilty;**

**(d) whether the Government has set up one member judicial commission to probe the Jawahar Bagh case and if so, the details thereof; and**

**(e) whether such Commission has submitted its report and if so, the details thereof and if not, the time by which it is likely to submit its report?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) As per the information made available by the Government of Uttar Pradesh, 2 Police Officers and 24 civilians were killed during the clash between Police and illegal occupants at Jawahar Bagh.**

**Besides, 86 persons were injured during the said incident. A case FIR No.242/2016 has been registered at PS Sadar Bazar, Mathura against the squatters under relevant sections of Law.**

**(b) The Government of Uttar Pradesh has provided financial assistance of Rs.50 lakhs to the dependents of each of the Police Officers killed during the incident and one member of their family has been provided with job by the State Govt.**

**(c) All aspects related to the incident, including the source of supply of weapons, are subject matter of investigations underway.**

**(d)&(e) The Government of Uttar Pradesh has appointed one member Judicial Commission headed by Justice Mirza Imtiyaz Murtaza retired Allahabad High Court Judge, who was required to submit the report of enquiry within two months. However, as completion of enquiry is likely to take some more time, the tenure of the Commission is being extended on the request of the Commission.**